

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

Original Application No. 153 of 2021 (SZ)

IN THE MATTER OF:

B. SUBRAMANIAM

...Petitioner

Versus

1. TAMILNADU POLLUTION CONTROL BOARD

Rep by its Member Secretary
76, Anna Salai, Guindy Industrial Estate,
Guindy, Chennai, Tamilnadu
Email: tnpcb-chn@gov.in
Ph No: 044 22353141

2. THE COMMISSIONER OF POLICE

No. 132, Commissioner office building
EVK Sampath Road, Vepery, Priyamet, Chennai
Tamilnadu
Phone: 044 23452320
Email: copsmlchennai@gmail.com

3. SATISH DURAI

Plot# 5 & 6,
1st cross street, Vaithialingam salai,
Neelankarai Village, Chennai - 600115
Ph 8608909090

...Respondents

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Dated at Chennai on this 21st October 2021



COUNSEL FOR RESPONDENT

①

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Ph 8608909090

...Respondents

**COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NO. 3 Mr. SATISH
DURAI**

1. I, Sathish Durai, aged about 47 years, son of Shri Durai. N, resident of Plot No. 5 & 6, 1st cross street, Vaithialingam salai, Neelankarai village, Chennai - 600115 do hereby solemnly affirm and sincerely state as follows.
2. That I'm fully conversant with the facts and circumstances of the present case and competent to swear this Counter Affidavit.
3. That I have read and understood the present Original Application before filing of the present Counter Affidavit.

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Corrns:



4. That I hereby deny all the averments contained in the Affidavit filed in support of the Original Application except those which are specifically admitted herein and put the Petitioner to strict proof of the same.

5. That the present Original Application has been filed by the Applicant under Section 14, 15 read with 18(1) of the National Green Tribunal Act, 2010 (herein after referred to as 'NGT Act') pertaining to initiation of action for violation of Noise Pollution (Regulation and Control) Rules, 2000.

6. That the answering Respondent shall place on record essential facts and circumstances leading to the present dispute, which are germane for proper adjudication by this Hon'ble Tribunal. The answering Respondent is placing on record its preliminary submissions and legal objections to the Original Application filed by the Applicant. The fact that the answering Respondent may not have separately denied each such allegation, assertion, averment and/or statement should not be read as an admission of the contents of the Original Application in any manner whatsoever, unless anything specific has been admitted herein under.

7. That, present Original Application deserves to be dismissed and the answering Respondent herein wants to put preliminary submissions/ legal objections as well as brief facts before this Hon'ble Tribunal:

The facts of the case are, the applicant residing in Respondent's neighborhood continues to have noise issues generated from the 5KVA domestic generator since its installation in June 2014 at the Respondent's property. Thereafter the applicant filed a police complaint against the Respondent but the case was dropped as the police personnel couldn't find anything substantive. Further in order to avoid any further harassment from the applicant, the Respondent moved the generator from 5 feet from applicant's property boundary to nearly 35 feet from applicant's property boundary.

The Applicant continued to have noise issues even post the movement of generator far away



from applicant's property boundary and filed numerous complaints with the authorities. Applicant in the year 2014 with the help of staff from KOHLER decided to measure the sound level of the generator using their sound level measuring instrument. It was observed by him that the noise level was 75 dB 1 meter from the generator and 70 dB at applicant's property boundary.

Further the Applicant purchased a Lutron Sound level meter on 20.04.2021 and had it calibrated by NABL. And the results show that the noise level in applicant's bedroom is 64.2 dB during night time and the noise 155 dB

8. It is submitted that the Applicant has filed the present original application under Section 14 and Section 15 of the NGT Act read with Section 18(1) of the NGT Act. It is pertinent to note that Section 14(3) reads as follows:

"No application for adjudication of dispute under this section shall be entertained by the Tribunal unless it is made within a period of six months from the date on which the cause of action for such dispute first arose:

Provided that the Tribunal may, if it is satisfied that the applicant was prevented by sufficient cause from filing the application within the said period, allow it to be filed within a further period not exceeding sixty days."

It is submitted that the cause of action first arose when the Respondent first installed the 5KVA generator in the month of June 2014 to which the Applicant informed the Respondent that installing a generator without proper acoustic enclosure at a short distance from applicant's property will create noise pollution and nuisance. To which the Respondent replied saying 5KVA generator emit noise only to the permissible level. For which the Applicant filed a police complaint. Hence, the period of filing the application under Section 14 of the NGT Act expired at best in December 2014. The present application came to be filed on 30.06.2021 and the same is hopelessly time barred as per Section 14(3) of the NGT Act and the same is liable to be dismissed on this ground alone.

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Corrns:

9. It is submitted that the 5KVA generator is installed 35 feet away from applicant's property boundary and is carefully placed in a location such that it does not create nuisance to anyone residing in the neighborhood.

10. It is submitted that the Respondent has purchased the generator legally by way of a valid Tax Invoice from a reputed brand 'KOHLER' upon payment of all statutory dues to the State Exchequer and the applicant has not been able to point out any law or regulation barring usage of a domestic 5KVA generators for home use, there is nothing illegal about it.

11. It is submitted that the residents residing in same building as of the Respondent and those residing in the same neighborhood have not raised a single complaint or allegation against the Respondent regarding the usage of the 5KVA generator. It is further stated that to allege that noise from Respondent's legally installed generator is causing mental agony to applicant's family members is a wholesome lie and uttered with malafides.

12. It is submitted that the applicant filed this case with a malafide intention to take out the personal vengeance he has against the Respondent regarding the usage of unused land lying in between Applicant's and Respondent's property.

13. It is submitted that the applicant has issued a legal notice dated 28.12.2020 to the Respondent placing allegations against the Respondent regarding the usage of 5KVA. To which the applicant gave a detailed reply dated 19.01.2021 to all the contentions which the Respondent has not conveniently placed before this Hon'ble tribunal. **ANNEXURE R3 (A)**

14. It is submitted that inspite of the fact that the applicant had lodged complaints before the Police authorities and the TNPCB, Chennai no action was taken due to the fact that the statutory authorities found nothing amiss herein.

15. It is submitted that the applicant claims to have chosen this locality because of its calm and serene environs. It needs to be noted that locality the applicant residing in is ECR and applicant's property is just 100 meters from the highway. With a mere distance of 100

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Corrns:

meters from the highway and by residing in such geographic location where the ambient noise level is naturally so high, the applicant cannot expect a calm and serene environs.

ANNEXURE R3 (B)

16. It is submitted that the noise level in ECR is generally quite high due to numerous vehicles passing through the highway during the day time as well as night time. The vehicular noise level are so high that its not just the applicant's family who are suffering but the entire population living in that locality. It's the consequence the entire locality suffer from by choosing such geographic location to live in.

17. It is submitted that as per the Noise report submitted by the Central Pollution Control Board in 2017 on the status of ambient noise level in India, 10 locations were chosen from Chennai and the ambient noise was monitored on daily basis, monthly basis as well as yearly basis. The examination of the Noise data reveals that noise level at Chennai range between 66 dB to 78 dB during day time and the sound level ranges between 58 dB to 77 dB during night time. A copy of the noise report is annexed as **ANNEXURE R3 (C)**

18. It is submitted that when noise level are measured through small noise level monitoring devices, there are various factors that contribute to the said result. The contributors include street traffic sounds from cars, buses, two wheelers, pedestrians, etc, construction sounds, household sounds from television, music players, vacuum cleaners, fans, coolers, etc. The list goes long. So it is not fair to assume that the results shown in the noise meter is generated only from the 5KVA generator installed at applicant's property.

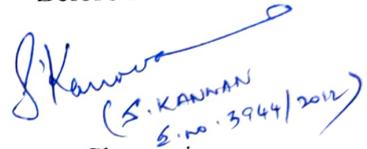
19. It is submitted that upon directions of this Hon'ble Tribunal on 26.07.2021, the officials of the TNPCB conducted an inspection of the 3rd Respondent's premises and recorded the noise levels prevailing. The report of the TNPCB is yet to be uploaded and therefore, the 3rd Respondent herein reserves his right to file an additional counter if so required upon perusal of the report to be filed and uploaded by the TNPCB.

20. In the above circumstances it is most respectfully prayed that this Hon'ble Tribunal may be pleased to dismiss the Original Application No. 153 of 2021 with the exemplary cost and thus render justice.

Solemnly affirmed at Chennai }
this 21st day of October 2021 }
and signed his name in my presence. }



Before me



(S. KANNAN
S.No. 3944/2012)

Advocate, Chennai

Last page

Corrns:

S.RAJASEKAR
Advocate

51/1-C, Prasanth Castle,
(Near Jeevan Supermarket)
10th Avenue, Ashok Nagar,
Chennai 600

083.

Tel (Off) : 044 -

42029842

E-mail: srslawyer@gmail.com

Mobile : 9840095684

Date:19.01.2021

To,

Mr.J.Gowthaman,
Advocate,
New No.26, Old No.19, 3rd Street,
Lotus Colony,
Nandanam, Chennai 600 035.

Sirs,

I have been placed with a copy of the Legal Notice dated 28.12.2020 marked to my client Mr. Sathish Durai residing at Plot No.5 & 6, 1st Cross Street, Vaithialingam Salai, Neelangarai, Chennai 600 115 armed with suitable instructions to reply as hereunder:

- (i) My client is residing at the above address along with his family which also comprises his 70 year old mother for the past years.
- (ii) My client refutes your contentions in so far as Point 2 and 3 alleging that an illegal 5 KVA diesel generator is installed within 10 feet from your client's bedroom. It is further vehemently denied that the said generator is an illegal one generating a noise level of 75 db - 83 db. Your client is put to strict proof of the above unwarranted allegation. It is further stated that to allege that noise from my client's legally installed generator is causing mental agony to your client's family members is a wholesome lie and uttered with malafides.
- (iii) My client states that he has purchased the generator legally by way of a valid Tax Invoice from a reputed brand 'KOHLER' upon payment of all statutory dues to the State Exchequer and further when your client has not been able to point out any law or regulation barring usage of a domestic 5KVA generators for home use, there is nothing illegal about it.

- (iv) My client wishes to submit the following facts relevant herein:
- (a) My client had upon purchase of the said domestic generator initially installed it a place behind his house in the year 2014. There was complaints from your client regarding the noise emanating being of disturbance to him and his family members. Your client had also preferred a complaint before the Police as stated in Para 4 of your Notice on 28.07.2014. My client was enquired by the Police officials who found nothing substantive and therefore dropped the entire proceedings as evident from no action taken on the said complaint.
 - (b) My client states that thereafter to avoid any further harassment from your client, the generator was shifted from the original place on 21.10.2014 and placed nearly 35 feet away from his compound wall just besides a bedroom used by my client's 70 year old mother. It is a fact that till today my client's mother is sleeping peacefully in the said bedroom.
 - (c) My client states that inspite of the fact that your client had lodged complaints before the Police authorities and the TNPCB, Chennai no action was taken due to the fact that the statutory authorities found nothing amiss herein.
 - (d) My client states that due to an ulterior motive and a deliberate desire to keep harassing your client has lodged yet another complaint before the police authorities on 17.12.2020. Nearly 6 year after the original complaint yet another one is lodged which clearly indicate the motivated nature of the same. Your client is hell bent on causing harassment and mental agony to my client which shall be resisted by all force.
- (v) My client submits that he is a law abiding citizen wanting to live in peace and harmony with all his neighbors and this can be vouched from the people living in his vicinity.

- (vi) My client states that he is aware of the provisions of the Noise Pollution (Regulation & Control) Rules 2000 and is apparently confident that no violation of the same has been committed by him. Vague allegations have been made in your Notice regarding the noise level generated by the generator. There is not an iota of truth in the same, instead my client is game enough to call for an independent expert to evaluate the noise level emanating from the said generator to put an end to this harassment menace by your clients.

- (vii) My client further submits that in the event of the independent expert opining that the noise levels are within permissible limits, a suit for damages shall be instituted against your client and shall be pursued with all vigour and force for untold mental agony and misery inflicted by your client's unwarranted and ill-advised actions and he shall be made liable for all consequences thereof.

- (viii) My client submits that all your narration of health concerns and permissible limits of noise levels in para 5 & 6 are very much in public domain of which my client is fully aware of and does not require a version of yours.

- (ix) My client states that the core issue to be addressed is whether the 5 KVA domestic generator installed by him is releasing noise levels within the permissible norms as prescribed or not? Your client has made unwarranted allegations with no scientific or legal basis at all. It is in this context that my client is willing to subject himself to the opinion of an independent expert. Your client may come forward to level allegations on the basis of an expert opinion and not on motivated and malicious basis. Your client is free to engage any independent qualified evaluation at his own cost and the findings thereof if found to be beyond norms then my client assures that he shall take remedial measures.

- (x) My client states that notwithstanding the above contention and without prejudice to his stand that your client's legal Notice is purely out of Malice in Law as well as on Facts, therefore my client reserves his right to initiate appropriate proceedings as deemed fit in a manner known to law.

This is therefore to call upon you to suitably instruct your client Mr.B.Subramaniam to desist from venturing to embark on any legal avenues on the above issue failing which my client shall resist the same with all force and the consequences and costs thereof shall be fully borne by your client.

Thanking you,

(S.RAJASEKAR)

Cc to (i) The Inspector of Police,

J-8, Neelangari Police Station ,
Neelangarai, Chennai 600115.

(ii) B.Subramaniam,

Plot No.218, 4th Cross Street,
Vaithialingam Salai, Neelangarai.
Chennai 600 115.

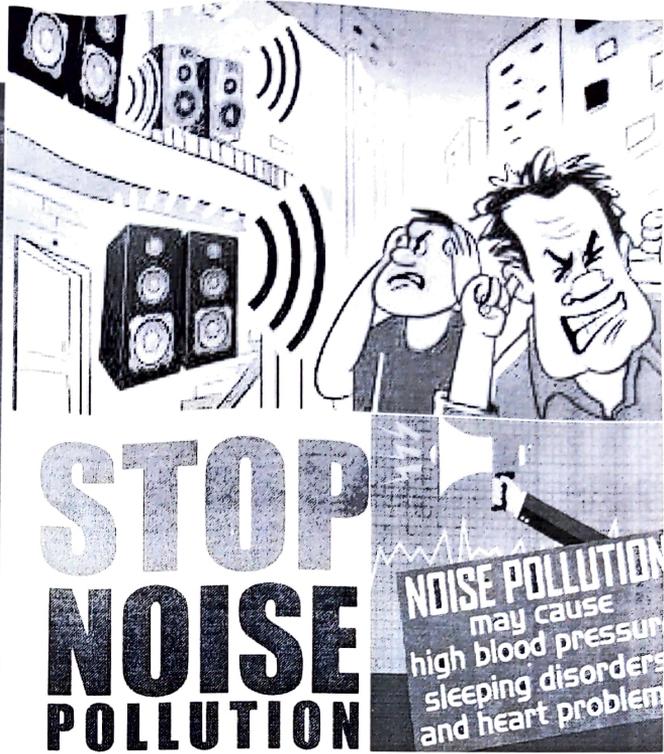
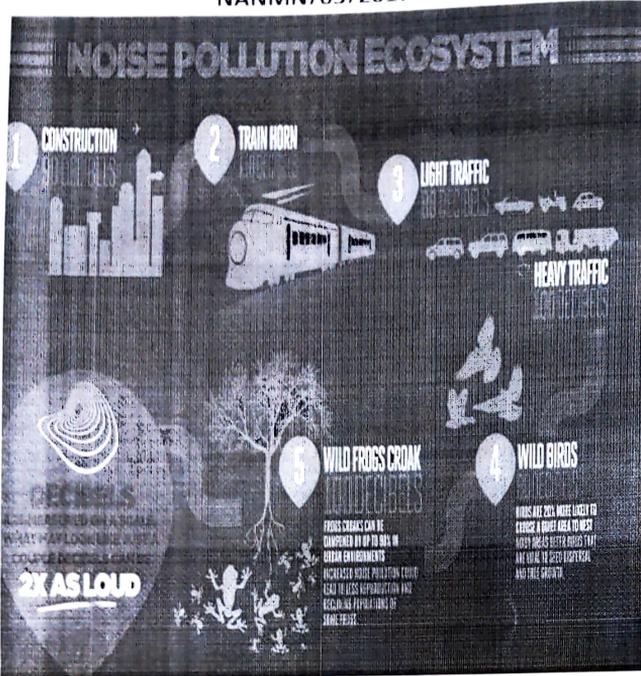
(iii) The Tamil Nadu Pollution Control Board,

No.76, Mount Road, Guindy,
Chennai 600 032.

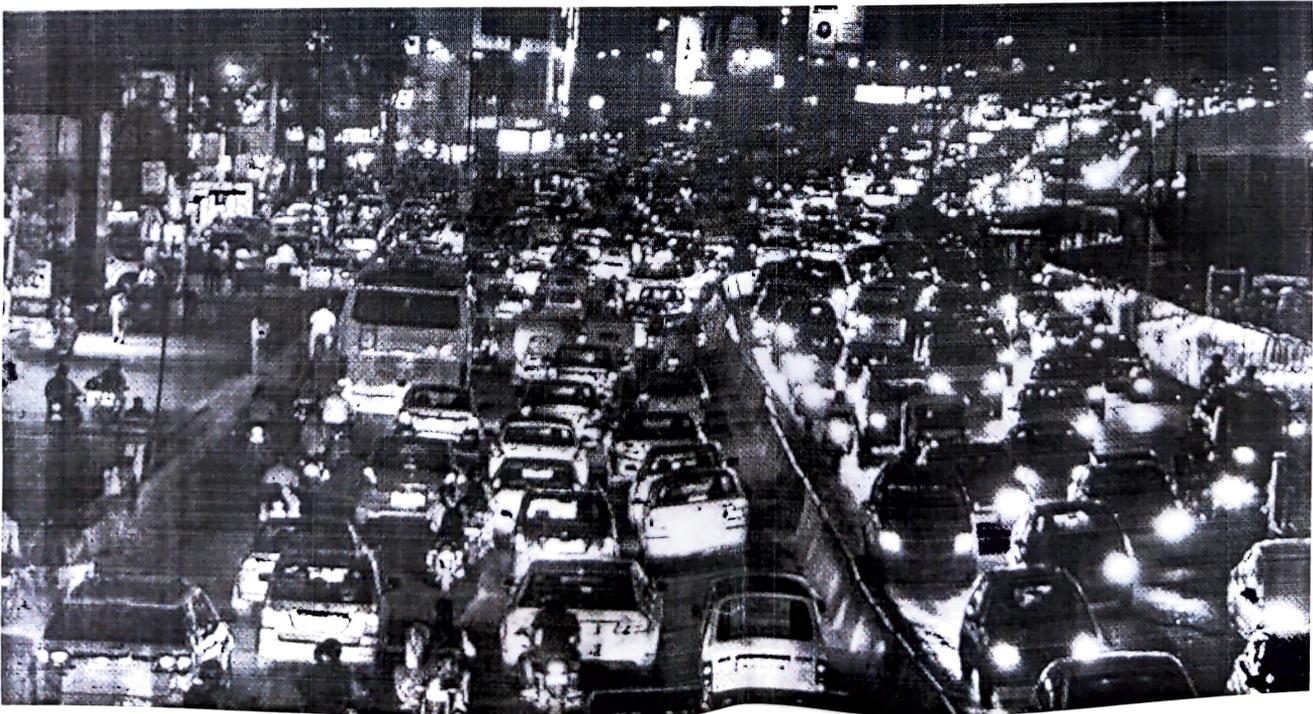
ANNEXURE R3 (B)



NATIONAL AMBIENT NOISE MONITORING NETWORK:
NANMN/05/2017



STATUS OF AMBIENT NOISE LEVEL IN INDIA 2017



CENTRAL POLLUTION CONTROL BOARD
PARIVESH BHAWAN, EAST ARJUN NAGAR, DELHI - 110032

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7. AMBIENT NOISE MONITORING OF CHENNAI

Chennai, the capital city of Tamil Nadu, is located at 13.0827° N, 80.2707° E, and lies in the Southern India on the Coromandel Coast off the Bay of Bengal. It is the biggest industrial and commercial Centre in South India, and a major cultural, economic and educational Centre. Chennai is known as the "Detroit of India" for its automobile industry. Chennai is spread over an area of 426 sq. Kilometers. Current Population of Chennai in 2014 is 4,792,949 as per census - 2011. In Chennai, 10 monitoring stations are installed and details are depicted in Table - 10 and Figure - 24

Table-10: Monitoring locations of Chennai

Sl. No.	Station location	Category	Latitude	Longitude
1.	Eye Hospital	Silence Zone	13°6' 16.13" N	80°17' 3.35" E
2.	T. Nagar	Commercial Zone	13°2' 24.34" N	80°13' 57.44" E
3.	Perambur	Commercial Zone	13°6' 43.46" N	80°14' 16.85" E
4.	Guindy	Industrial Zone	13°0' 42.79" N	80°13' 9.46" E
5.	Triplicane	Residential Zone	13°3' 17.91" N	80°16' 28.44" E
6.	Pallikaranai	Commercial Zone	12°56' 14.67" N	80°12' 55.27" E
7.	Velachery	Residential Zone	12°58' 35.09" N	80°13' 15.27" E
8.	Washermanpet	Commercial Zone	13°7' 53.84" N	80°16' 43.95" E
9.	Anna Nagar	Silence Zone	13°5' 21.45" N	80°13' 23.93" E
10.	Sowcarpet	Residential Zone	13°5' 42.4" N	80°16' 32.2" E

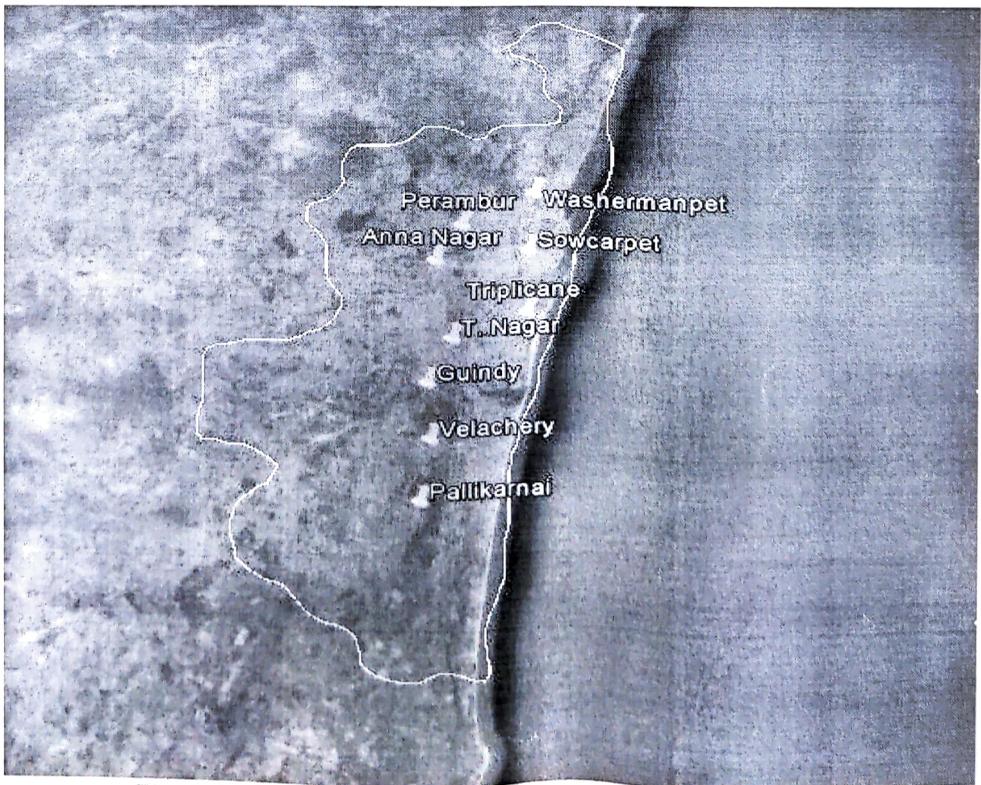


Figure 24: Map shows the monitoring locations of Chennai

7.1 ANALYSIS OF AMBIENT NOISE MONITORING ON DAILY BASIS

As stated earlier, Real time Ambient Noise Monitoring of Chennai has been carried out at 10 locations. The Sound level data of said data is processed for daily basis and the data is compared with Ambient Air Quality Standards in Respect of Noise is notified under Noise Pollution (Regulation and Control) Rules, 2000. The Sound Level Data on daily basis for the year 2017 is mentioned in Table 2 of Annexure-I. Statistical discussion of sound level data for the year 2017 is presented in Tables 11 and 12. Tables 13 and 14 depict the frequency distribution data for the year 2017. Graphical representation of each station for the year 2017 is shown in Figures 25 to 34.

Table 11: Statistical behavior of sound level data of first 05 stations for the year 2017

	ANNA NAGAR (S)		EYEH (S)		GUINDY (I)		PALLIKARAN AI (C)		PERAMBUR (C)	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
Standard	50	40	50	40	75	70	65	55	65	55
No of Exceedance	365	365	344	364	345	362	340	338	311	332
No of Observations	365	365	365	364	365	365	343	338	363	357
Percentage of Exceedance	100	100	94	100	95	99	99	100	86	93
Max	72	67	74	69	78	75	88	87	84	84
Min	60	52	40	46	65	49	62	63	42	41
Median	65	58	67	60	77	73	74	70	71	72
L10	69	63	71	65	77	74	78	78	77	80
L50	65	58	67	60	77	73	74	70	71	72
L90	62	54	60	56	75	72	70	68	63	60

Table 12: Statistical behavior of sound level data of remaining 05 stations for the year 2017

	SOWCARPET (R)		T.NAGAR (C)		TRIPPLICANE (R)		VELACHERY (R)		WASHERMAN PET (C)	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
Standard	55	45	65	55	55	45	55	45	65	55
No of Exceedance	359	357	365	358	57	357	340	352	353	361
No of Observations	359	357	365	365	365	365	340	352	361	362
Percentage of Exceedance	100	100	100	98	16	98	100	100	98	100
Max	73	67	80	76	72	69	80	79	79	75
Min	62	56	66	41	42	40	62	54	63	55
Median	66	61	75	68	51	51	67	60	71	65
L10	69	64	76	71	57	57	72	71	73	68
L50	66	61	75	68	51	51	67	60	71	65
L90	64	58	74	66	50	49	64	56	69	63

Table 13: Frequency analysis of sound level data of first 05 stations for the year 2017

Frequency of Sound level data	ANNA NAGAR (S)		EYEH (S)		GUINDY (I)		PALLIKARA NAI (C)		PERAMBUR (C)	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
<45	0	1	12	1	0	0	0	0	1	6
45-55	1	85	17	31	0	1	0	0	18	19
55-65	166	267	56	308	1	1	3	5	33	43
65-75	198	12	280	24	19	362	265	271	237	188
>75	0	0	0	0	344	1	74	61	73	100

Table 14: Frequency analysis of sound level data of remaining 05 stations for the year 2017

Frequency of Sound level data	SOWCARPET (R)		T.NAGAR (C)		TRIPPLICANE (R)		VELACHERRY (R)		WASHERMANPET (C)	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
<45	0	0	0	3	5	8	0	0	0	0
45-55	0	0	0	4	302	306	0	4	0	1
55-65	78	343	0	3	46	46	69	280	8	177
65-75	280	13	121	350	11	4	259	52	335	183
>75	0	0	243	4	0	0	11	15	17	0

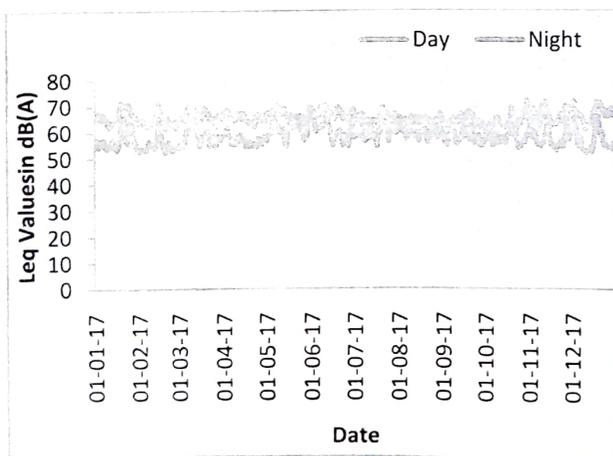


Figure 25: Day time and Night time variation of Eye Hospital

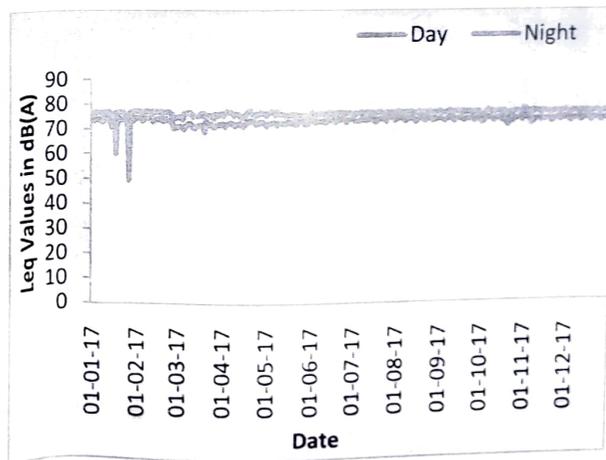


Figure 26: Day time and Night time variation of Guindy

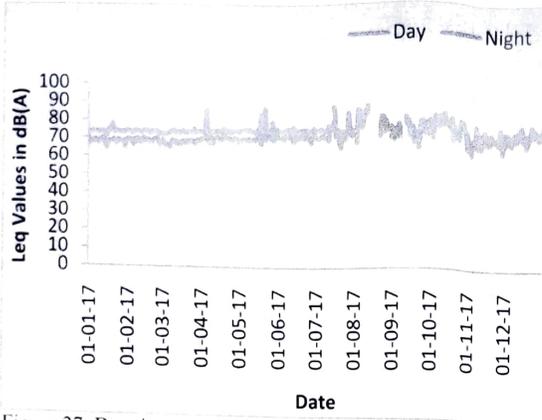


Figure 27: Day time and Night time variation of Pallikaranai

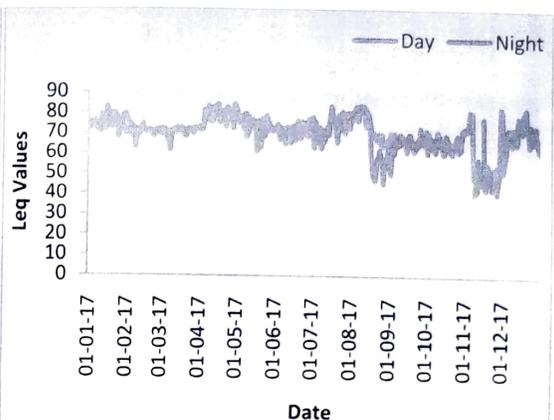


Figure 28: Day time and Night time variation of Perambur

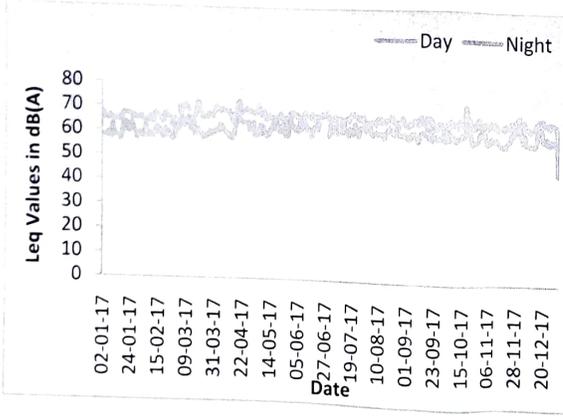


Figure 29: Day time and Night time variation of Show carpet

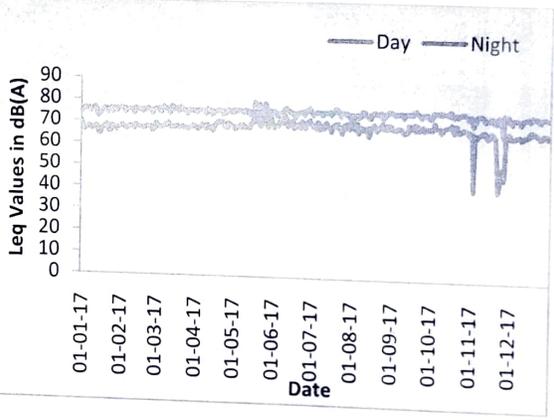


Figure 30: Day time and Night time variation of T.Nagar

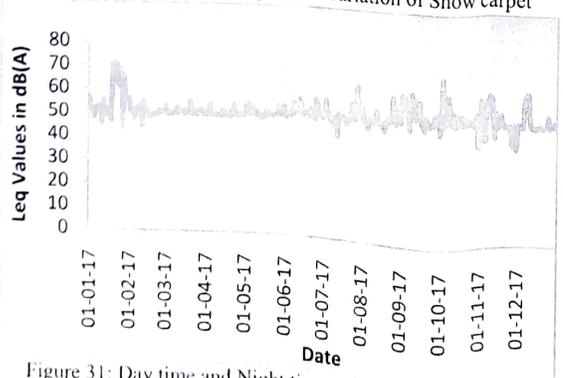


Figure 31: Day time and Night time variation of Triplicane

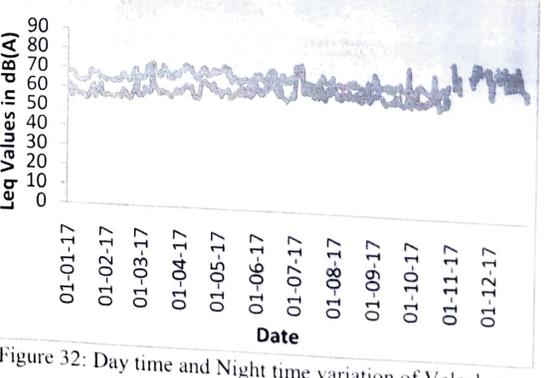


Figure 32: Day time and Night time variation of Velacherry

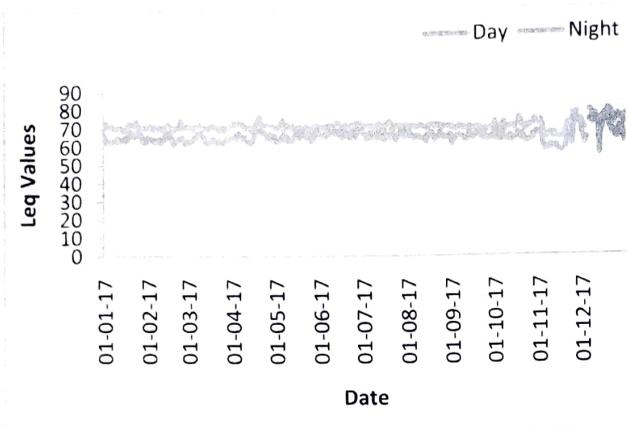


Figure 33: Day time and Night time variation of Washermanpet

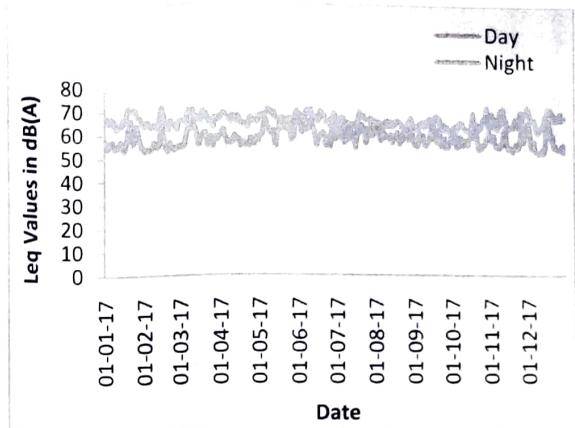


Figure 34: Day time and Night time variation of Anna Nagar

Based on above facts and statistical values, following observations are made:

- At Anna Nagar, sound level ranges from 60 to 72 dB(A) during day time and 52 to 67 dB(A) during night time. 100% of exceedance of prescribed standard was observed during day time whereas 100% exceedance was observed during night time also. 90% of the time sound level of 62 dB(A) was observed during day time and subsequently 54 dB(A) at night time. 365 observations were made during the year 2017. During day time, 166 times sound level ranges between 55 to 65 dB(A) and 198 times sound level fall in the range of 65 to 75 dB(A). During night time, 85 observations falls in the range of 45 to 55 dB(A), 267 observations were made in the range of 55 to 65 dB(A).
- At Eye hospital, sound level ranges from 40 to 74 dB(A) during day time and 46 to 69 dB(A) during night time. 94% of exceedance of prescribed standard was observed during day time whereas 100% of exceedance was observed during night time. 90% of the time sound level of 60 dB(A) was observed during day time and subsequently 56 dB(A) at night time. 365 observations at day time and 364 observations at night time were made during the year 2017. During day time, 56 times sound level ranges between 55 to 65 dB(A) and 280 times sound level fall in the range of 65 to 75 dB(A). 12 times, sound level below the 45 dB(A) at day time. During night time, 31 observations falls in the range of 45 to 55 dB(A), 308 observations were made in the range of 55 to 65 dB(A).
- At Guindy (GNDY) station, 95% exceedance was observed during day and 99% exceedance was observed at night time. Out of 365 observations, 344 observations were recorded more than 75 dB(A) and 19 observation was recorded in range of 65 to 75 dB(A) during day time. During night time, 365 observations were recorded and 362 observations falls in the range of 65 to 75 dB(A) and 01 observation was above the 75 dB(A). 90% of the time sound level is 75 dB(A) during day time whereas at night time 72 dB(A).
- Noise Monitoring station installed at Pallikarnai have 343 observations during day time and 338 observations during night time. Sound level ranges between 62 to 88 dB(A) during day time and 63 to 87 dB(A) during night time. 99% exceedance of prescribed standard was observed during day time and 100% exceedance was observed during night time. Sound level ranges between 65

- to 75 dB(A) for 265 observations during day time whereas sound level ranges between 55 to 65 dB(A) for 05 observations at night. 74 times sound level exceeded 75 dB(A) at day time.
- 363 observations were recorded at Perambur (PMB) Noise monitoring station during day time and 357 observations were recorded during night time. Sound level ranges between 42 to 84 dB(A) during day time and 41 to 84 dB(A) at night time. During day time 86% of exceedance of prescribed norms was observed and 93% of exceedance was observed during night time. 237 observations fall in the range of 65 to 75 dB(A) at day time. 73 times sound level exceeded 75 dB(A) at day time whereas 100 times during night time.
 - 359 observations were made at SOWCARPET noise monitoring station at day time and 357 observations were made at night time. During day time and also night time 100% of exceedance of prescribed standard was observed. 280 observations were recorded in the range of 65 to 75 dB(A) during day time whereas 343 observations were made in the range of 55-65 dB(A) at night time. No sound level exceeded the 75 dB(A) during day time and night time.
 - Noise Monitoring station installed at T. Nagar (TNGR) have 365 observations during day time and night time. Sound level ranges between 66 to 80 dB(A) during day time and 41 to 76 dB(A) during night time. 100% exceedance of prescribed standard was observed during day time whereas 98% exceedance was observed during night time. Sound level ranges between 65 to 75 dB(A) for 121 observations during day time whereas sound level ranges between 55 to 65 dB (A) for 03 observations at night time. 243 times sound level exceeded 75 dB(A) at day time and 04 times exceedance was observed during night time.
 - 365 observations were made at Triplicane (TRLN) noise monitoring station at day time and night time. During day time, 16% of exceedance of prescribed standard was observed whereas 98% of exceedance was observed during night time. 11 observations were recorded in range of 65 to 75 dB(A) during day time whereas 46 observations were made in range of 55-65 dB(A) at night time. No sound level exceeded the 75 dB(A) during day time and night time.
 - 340 observations were recorded at Velacherry's Noise monitoring station during day time and 352 observations were recorded during night time. Sound level ranges between 62 to 80 dB(A) during day time and 54 to 79 dB(A) at night time. During day time 100% of exceedance of prescribed norms was observed whereas 100% of exceedance was observed during night time also. 259 observations fall in the range of 65 to 75 dB(A) at day time whereas 69 observations recorded in range of 55 to 65 dB (A). 11 times sound level exceeded 75 dB(A) at day time whereas 15 times during night time.
 - Noise Monitoring station installed at Washermanpet have 361 observations during day time and 362 observations during night time. Sound level ranges between 63 to 79 dB(A) during day time and 55 to 75 dB(A) during night time. 98% exceedance of prescribed standard was observed during day time and also 100% exceedance was observed during night time. Sound level ranges between 65 to 75 dB(A) for 335 observations during day time whereas sound level ranges between 55 to 65 dB(A) for 177 observations at night time. 17 times sound level exceeded 75 dB(A) at day time and 0 times during night time.

7.2 ANALYSIS OF AMBIENT NOISE MONITORING ON MONTHLY BASIS

Sound level data of 10 stations of Chennai is analyzed on monthly basis. The data is averaged on monthly basis both for day and night time for the year 2017 and mentioned in Tables 15 and 16. Graphs showing monthly trend for 10 stations is shown in Figures 35 to 44.

Table 15: Monthly Average Sound level of first 05 stations of Chennai

Stations	Eye Hospital		T. Nagar		Perambur		Guindy		Triplicane	
	Day	Night	Day	Night	Day	Night	Day	Night	Day	Night
January	64	57	76	72	76	79	75	65	69	63
February	62	56	76	73	73	73	75	65	65	51
March	66	63	75	70	71	71	75	66	51	51
April	70	61	76	71	81	83	75	67	51	52
May	69	60	76	72	76	77	76	69	52	52
June	69	63	76	73	74	76	75	70	68	60
July	68	64	76	73	77	79	75	68	65	64
August	68	61	76	73	78	78	75	68	67	60
September	66	58	76	73	69	69	75	67	57	57
October	67	59	76	73	69	68	75	68	86	55
November	67	68	76	72	71	72	75	63	55	56
December	68	61	76	73	74	77	74	65	53	55

Table 16: Monthly Average Sound level of remaining 05 stations of Chennai

Stations	Pallikaranai		Velacherry		Anna Nagar		Sowcarpet		Washermanpet	
	Day	Night	Day	Night	Day	Night	Day	Night	Day	Night
January	73	67	66	62	66	57	67	61	71	64
February	73	67	66	57	64	54	66	64	71	63
March	73	66	70	58	66	59	77	63	70	63
April	75	69	70	61	68	63	70	65	72	65
May	78	71	69	60	67	62	67	61	70	65
June	75	71	69	62	66	64	71	80	71	67
July	79	77	71	67	65	62	66	62	71	65
August	87	88	67	68	64	60	66	61	71	64
September	79	80	68	66	64	58	66	59	69	66
October	79	81	71	71	64	58	67	60	71	64
November	73	72	87	82	66	57	65	60	73	66
December	74	74	78	77	67	57	65	59	77	73

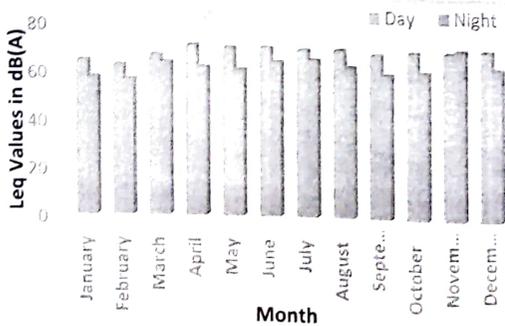


Figure 35: Monthly trend of Eye Hospital Garden station

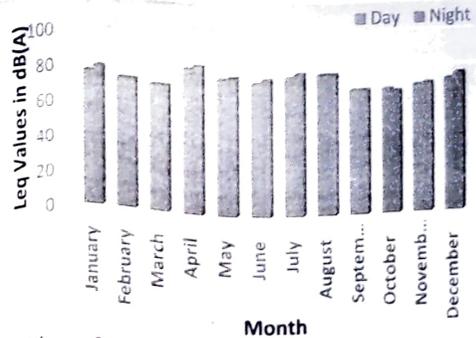


Figure 36: Monthly trend of Perambur station

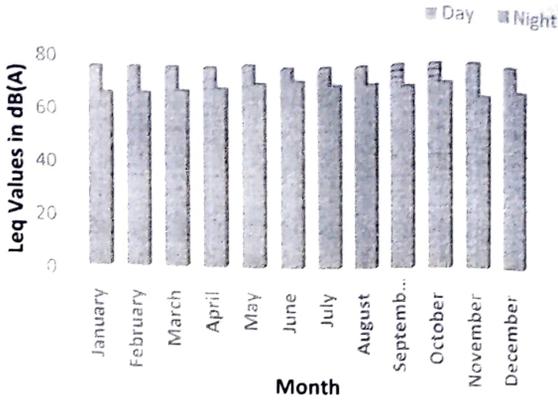


Figure 37: Monthly trend of Guindy Garden station

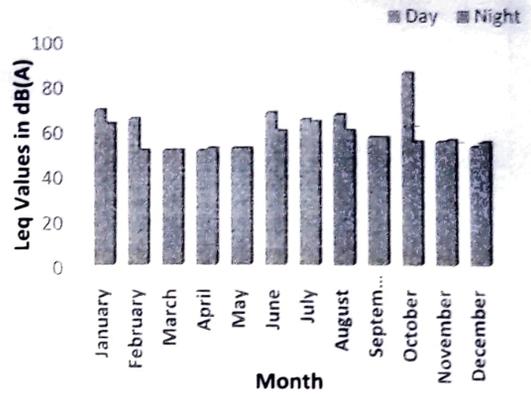


Figure 38: Monthly trend of Triplicane station

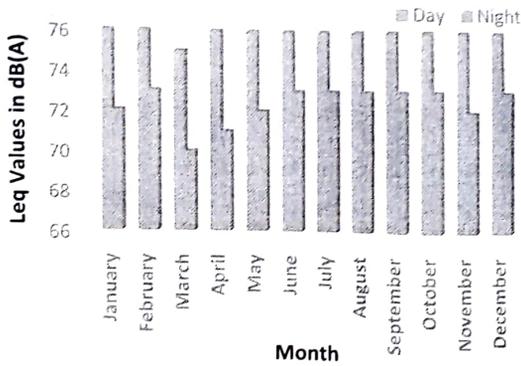


Figure 39: Monthly trend of T. Nagar station

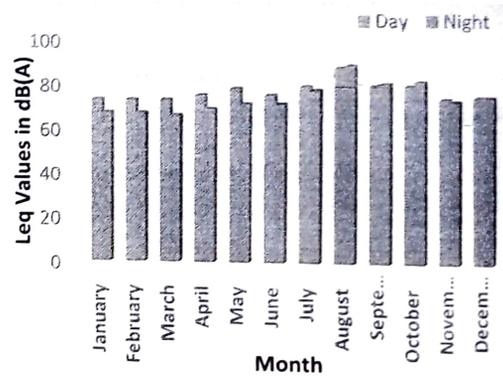


Figure 40: Monthly trend of Pallikaraini station

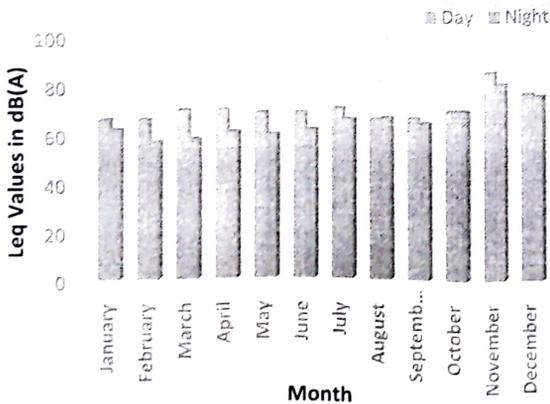


Figure 41: Monthly trend of Velacherry station

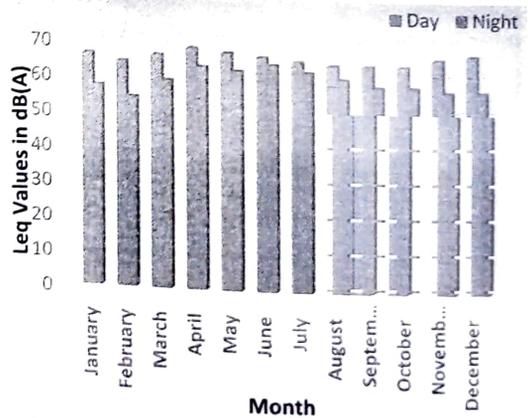


Figure 42: Monthly trend of Anna Nagar station

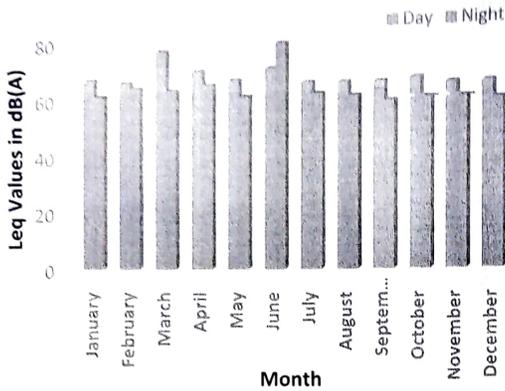


Figure 43: Monthly trend of Sowcarpet station

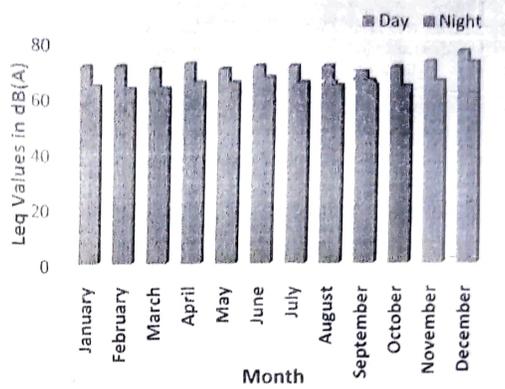


Figure 44: Monthly trend of Washermanpet station

Close examination to above data and graph reveals following observations:

- At Eye Hospital, sound level varies between 62 to 70 dB(A) for day time whereas 56 to 68 dB(A) for night time.
- Sound level ranges between 75 to 76 dB(A) for day time at T. Nagar whereas sound level varies from 70 to 73 dB(A) during night time.
- At Perambur, range of sound level recorded for day time is 69 to 81 dB(A) and 68 to 83 dB(A).
- At Guindy, maximum sound level observed was 76 dB(A) and minimum sound level recorded to 74 dB(A) for day time whereas sound level ranges between 63 to 70 dB(A) for night time.
- At Triplicane, sound level was recorded 51 to 86 dB(A) for day time whereas 51 to 64 dB(A) for night time.
- At Pallikaranai, sound level varies between 73 to 87 dB(A) for day time whereas 66 to 88 dB(A) for night time.
- Sound level ranges between 66 to 87 dB(A) for day time at Velacherry whereas sound level varies from 57 to 82 dB(A) during night time.
- At Anna Nagar, range of sound level recorded for day time is 64 to 68 dB(A) and 54 to 64 dB(A) for the night time.
- At Sowcarpet, maximum sound level observed was 77 dB(A) and minimum sound level recorded to 65 dB(A) for day time whereas sound level ranges between 59 to 80 dB(A) for night time.
- At Washermanpet, sound level was recorded 69 to 77 dB(A) for day time whereas 63 to 73 dB(A) for night time.

7.3 ANALYSIS OF AMBIENT NOISE MONITORING ON YEARLY BASIS

Sound level data of 10 stations of Chennai is analyzed on yearly basis. The data for the year 2017 is averaged on yearly basis both for day and night time and mentioned in Table 17. Graph showing yearly trend for 10 stations is shown in Figure 45.

Table 17: Yearly Average Sound level of 10 stations of Chennai

STATION	Day	Night
		24

	Leq. dB(A)	Leq. dB(A)	(hrs.) Leq. dB(A)
Eye Hospital(S)	67	62	66
T.Nagar(C)	75	67	73
Perambur(C)	75	76	75
Guindy(I)	76	72	75
Triplicane(R)	69	58	67
Pallikarnai(C)	78	77	77
Velachery(R)	74	69	72
Washermanpet(C)	72	66	70
Anna Nagar(S)	66	60	64
Sowcarpet(R)	68	65	67

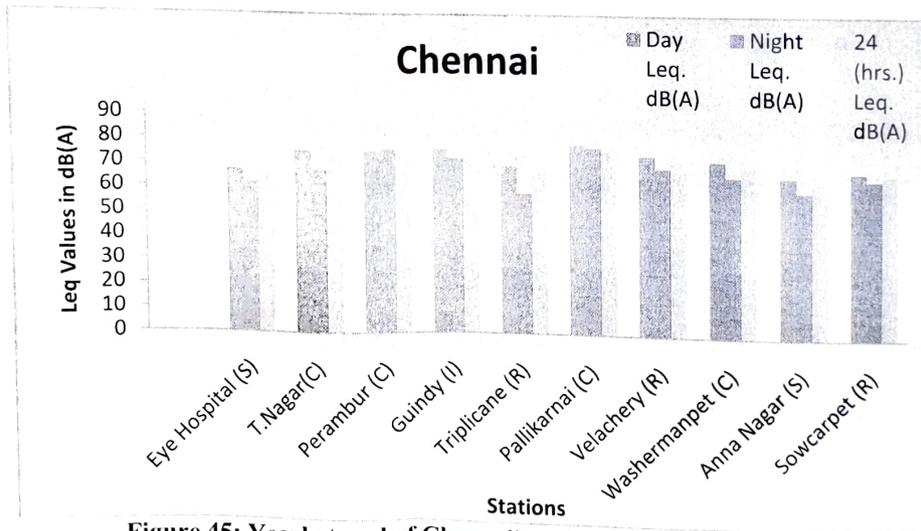


Figure 45: Yearly trend of Chennai's noise monitoring stations

Close examination of Noise Data reveals that noise level at Chennai range between 66 dB(A) at Anna Nagar (S) to 78 dB(A) at Pallikarnai (C) during day time whereas sound level ranges between 58 to 77 dB(A) at Triplicane (R) and Pallikarnai (C) respectively during night time.